

Promotion Council for Finished Leather and Leather Manufactures, Kanpur, for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-6198/83].

12.7 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES/SCHEDULED TRIBES

REPORTS OF STUDY TOURS

SHRI A.C. DAS (Jaipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Report of Study Tour of the Study Group I of the Committee on its visit to Calcutta, Patna and Lucknow during January, 1983.

(ii) Report of Study Tour of the Study Group II of the Committee on its visit to Bhubaneswar, Visakhapatnam and Hyderabad during January, 1983.

12.8 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th

March, 1983, agreed without any amendment to the Delhi Administration (Amendment) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 22nd March, 1983."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on 24th March, 1983, agreed without any amendment to the Delhi Municipal Corporation (Amendment) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 22nd March, 1983."

PUBLIC ACCOUNTS COMMITTEE

HUNDRED TWENTY SIXTH, HUNDRED TWENTY NINTH AND HUNDRED THIRTIETH REPORTS

SHRI BHIKU RAM JAIN (Chandni Chowk): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) Hundred and Twenty-Sixth Report on Action Taken by Government on the recommendations contained in their Sixty-Eighth Report on Central Railway—Idling of imported inventors and Deposit Works on Railways.

(2) Hundred and Twenty-Ninth Report on Action Taken by Government on the recommendations contained in their Hundred and Eleventh Report on the Working of the Office of the Joint Chief Controller of Imports and Exports (CIA), New Delhi.

(3) Hundred and Thirtieth Report on Action Taken by Government on the recommendations contained in their Seventy-Sixth Report on Development of a helicopter.